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C.A.No. 3973 OF 2001
ITEM No.106

Court No.2

SECTION-IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.3973/2001

M/s Tata Iron & Stell Co.

Appellant(s)

VERSUS

Commr. Of Central Excise, Patna
(With office report)

Respondent (s)

Date : 28.8.2003:This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE G.P. MATHUR

For Appellant (s)Mr.Ashok H.Desai, Sr. Adv.
Mr. Rajan Narain, Adv.
Mr.Ajay Aggarwal, Adv.
Ms. Sonu Bhatnagar, Adv.

For Respondent (s)Ms. Vibha Datta Makhija, Adv.

UPON hearing counsel the Court made the following
O R D E R

Learned senior advocate/learned counsel appearing for the parties made their submissions from
2.55 p.m. to 3.50 p.m
Arguments concluded. Judgment reserved.

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master